

(c) and (d). The existing capacity more or less matches the present demand for LAB. However, licensing of additional capacity is done keeping in view projected future demand and allowing for possible delays in project implementation.

[Translation]

**Loss due to grounding of A-320
Airbuses**

884. SHRI MADAN LAL KHURANA:
SHRI M.M. PALLAM RAJU:
SHRI L.K. ADVANI:
SHRI PYARELAL
KHANDELWAL:
SHRI G.S BASAVARAJ:
SHRI SANAT KUMAR
MANDAL:
SHRI HARISH RAWAT:
SHRI RASA SINGH RAWAT:
SHRI A.K.A. ABDUL SAMAD:
SHRI UTTAM RATHOD:
PROF. K.V. THOMAS:
SHRI N. DENNIS:
SHRI YASHWANTRAOPATIL:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the entire fleet of A-320 Airbuses was grounded after the Bangalore crash;

(b) the total loss suffered by the Indian Airlines as a result thereof;

(c) whether the flights of the said aircraft have been resumed; and

(d) if so, the steps taken by the Government to ensure safety of these flights?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARMOHAN DHAWAN): (a) Yes, Sir.

(b) The total loss to Indian Airlines during forty weeks of grounding is estimated at Rs. 171.60 crores.

(c) Between 7th September and 10th October, 1990, some of the A-320 aircraft were used for evacuation of our nationals from the Gulf region. Since 28 October, 1990 the A-320 aircraft have been reinducted in the external sector of Indian Airlines and from 3rd December, 1990 they have been reinducted in the domestic sector as well. The reinduction is proceeding in a phased manner.

(d) Every aircraft is checked thoroughly before take off in accordance with prescribed procedures. Furthermore, with regard to the A-320 aircraft, the snags that could be carried forward under the Minimum Equipment List (MEL) has been tightened and the period of carry forward has also been reduced from 672 to 48 hours. Also only snag free aircraft are allowed to be operated out of the base stations. There is no compromise whatsoever with safety of operation of any aircraft.

Generation and Requirement of Power

885. SHRI MADAN LAL KHURANA:
Will the Minister of ENERGY be pleased to state:

(a) the year-wise extent of power generated in the country during the last five years and the extent of requirement thereof;

(b) the extent of power generation during the current year and the extent of requirement thereof; and

(c) the steps being taken by the Government to meet the power shortage?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI BABANRAO DHAKNE): (a) and (b). The requisite information is as under:—